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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE 18th February, 85.

NOTIFICATION
(INCOME-TAX)

No. 6159 (F.No.197/161/82-IT(AI): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Institute of Franciscan Missionaries of Mary Society No.10, Convent of Our Lady of Velanganni, Thomaspuram" for the purpose of the said section for the period covered by the assessment years 1982-83 to 1984-85.

(R. K. TEWARI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. The Institute of Franciscan Missionaries of Mary Society No.10, Convent of Our Lady of Velanganni, Thomaspuram, Avaneeshi, Coimbatore District.
2. The Commissioner of Income-tax, Coimbatore, with ref. to his letter G.No.1491(5)/1982-83, dated 31.5.84.
3. All Commissioners of Income-tax.
4. Directors of Ins.(IT)/(H&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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10. Shri P.K.Kartha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

Atma Ram
(ATMA RAM)
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